

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "ए", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "A", CHANDIGARH
(VIRTUAL COURT)

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री सतबीर सिंह गोदारा, न्यायिक सदस्य
BEFORE: SHRI. N.K.SAINI, VP & SHRI , SATBEER SINGH GODARA, JM

ITA No. 1056 to 1061/ASR/2019
Assessment Years : 2012-13 to 2017-18

Good Media News Pvt. Ltd., Bridge View Hotel, The Mall Shimla	बनाम	The ITO TDS, Shimla
स्थायी लेखा सं./PAN : PTLB12412B		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Vishal Mohan, Advocate

राजस्व की ओर से/ Revenue by : Smt. Meenakshi Vohra, Addl. CIT

सुनवाई की तारीख/Date of Hearing : 10/11/2020

उद्घोषणा की तारीख/Date of Pronouncement : 10/11/2020

आदेश/Order

PER BENCH :

All the above appeals by the assessee are directed against the common order dt. 14.05.2019 of Ld. Commissioners of Income Tax (Appeals), Shimla for the Assessment Year 2012-13 to 2017-18.

2. In all the above appeals the Ld. Counsel for the Assessee furnished separate applications for withdrawal of the appeals.

3. During the course of hearing the Ld. Counsel for the Assessee submitted that since the assessee had availed the immunity scheme i.e; Vivad Se Vishwas and the Income Tax Department had issued Form No. 3, in response to the applications filed by the assessee, under section 5(1) of the Direct Tax Vivad se Vishwas Act, 2020, therefore the appeals of the assessee may be allowed to be withdrawn. The details of above said certificates are as under:

Sl.No.	Appeal No.	Name of Case	Certificate No.
1.	ITA No. 1056/Chandi/2019	Good Media News Pvt. Ltd.	641975560121020
2.	ITA No. 1057/Chandi/2019	Good Media News Pvt. Ltd	641988810121020
3.	ITA No. 1058/Chandi/2019	Good Media News Pvt. Ltd	642008330121020
4.	ITA No. 1059/Chandi/2018	Good Media News Pvt. Ltd	642017290121020
5.	ITA No. 1060/Chandi/2019	Good Media News Pvt. Ltd	642023470121020
6.	ITA No. 1061/Chandi/2019	Good Media News Pvt. Ltd	642030790121020

4. The Ld. DR did not object if the above appeals of the assessee are dismissed as withdrawn.

5. In view of the above the appeals of the assessee are dismissed as withdrawn.

6. In the result, appeals of the assessee are dismissed.

Order pronounced on 10/11/2020.

Sd/-

सतबीर सिंह गोदारा
(SATBEER SINGH GODARA)
न्यायिक सदस्य/ Judicial Member

AG

Date: 10/11/2020

Sd/-

एन.के.सैनी,
(N.K. SAINI)
उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File